

Completion of Recovery Certificate No. 6110 of 2022 dated December 13, 2022 issued against Madhu Chanda, Anandilal Chanda and Anandilal Chanda HUF in the matter of Front Running by Manish Chaturvedi & Others.

1. Recovery Certificate No. 6110 of 2022 dated December 13, 2022 was drawn against Madhu Chanda (PAN: ADGPC2308E), Anandilal Chanda (PAN: AACPC9029K) and Anandilal Chanda HUF (PAN: AACHC8681B) for a sum of Rs. 26,76,000/- (Rupees Twenty-Six Lakh Seventy-Six Thousand Only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudicating Officer vide Order No. Order/SBM/VS/2022-23/16850-16852 dated June 31, 2022 in the matter of Front Running by Manish Chaturvedi & Others.
2. In view of receipt of entire outstanding dues of Rs. 29,92,431.41 (Rupees Twenty-Nine Lakh Ninety-Two Thousand Four Hundred Thirty-One and Forty-One Paisa Only) which includes interest and costs, due under aforesaid recovery certificate, recovery in said matter stands completed in exercise of powers under sub section (1) of Section 28A of the Securities and Exchange Board of India Act, 1992 read with relevant provisions of the Income-tax Act, 1961.

Given under my hand at Mumbai this 28th day of January, 2026.

RECOVERY OFFICER